

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

SEVENTH REPORT

(Presented on 05.04.2022)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Seventh Report.

2. The Committee held a sitting on the 4th April, 2022.

3. The Committee considered applications for leave of absence from Seven members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAVNEET SINGH

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 4th April, 2022

Chaitra 14, 1944 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended/condoned by the Committee
1.	Shri Sanjay Shamrao Dhotre	17.01.2022	31.01.2022 to 11.02.2022 = 12 days & 14.03.2022 to 08.04.2022 = 26 days Total= 38 days	Self-illness	31.01.2022 to 11.02.2022 = 12 days & 14.03.2022 to 08.04.2022 = 26 days Total= 38 days#
2.	Shri Choudhury Mohan Jatua	21.01.2022 & 15.02.2022	06.12.2021 to 21.12.2021 = 16 days; & 31.01.2022 to 11.02.2022 = 12 days Total= 28 days	Self-illness	06.12.2021 to 21.12.2021 = 16 days; & 31.01.2022 to 11.02.2022 = 12 days Total= 28 days
3.	Shri Atul Kumar Singh alias Atul Rai	26.01.2022 & 14.03.2022	31.01.2022 to 11.02.2022 = 12 days & 14.03.2022 to 08.04.2022 = 26 days Total= 38 days	Detention in Jail	31.01.2022 to 11.02.2022 = 12 days & 14.03.2022 to 08.04.2022 = 26 days Total= 38 days#
4.	Shri Mohammad Azam Khan (since resigned)	01.02.2022 & 22.03.2022	30.11.2021 to 22.12.2021 = 23 days; & 31.01.2022 to 11.02.2022 = 12 days; & 14.03.2022 to 08.04.2022 = 26 days Total = 61 days	Detention in Jail	30.11.2021 to 22.12.2021 = 23 days; & 31.01.2022 to 11.02.2022 = 12 days; & 14.03.2022 to 22.03.2022 =9 days. Total = 44 days\$

5.	Smt. Harsimrat Kaur Badal	25.03.2022	13.12.2021 to 22.12.2021 =10 days; & 31.01.2022 to 11.02.2022 =12 days; & 14.03.2022 To 25.03.2022 =12 days	Election in the state of Punjab	13.12.2021 to 22.12.2021 =10 days; & 31.01.2022 to 11.02.2022 =12 days; & 14.03.2022 to 25.03.2022 =12 days
			Total= 34 days		Total= 34 days
6.	Shri Sukhbir Singh Badal	26.03.2022	13.12.2021 to 22.12.2021 =10 days; & 31.01.2022 to 11.02.2022 =12 days; & 14.03.2022 to 27.03.2022 =14 days	Election in the state of Punjab	13.12.2021 to 22.12.2021 =10 days; & 31.01.2022 to 11.02.2022 =12 days; & 14.03.2022 to 27.03.2022 =14 days
			Total= 36 days		Total= 36 days
7.	Shri Girish Bhalchandra Bapat	22.03.2022 & 30.03.2022	14.03.2022 to 29.03.2022 Total= 16 days	Self-illness	14.03.2022 to 29.03.2022 Total= 16 days

Members were earlier granted leave by the House on 31.01.2022 for 25 days from 29.11.2021 to 22.12.2021 on the recommendations made by the Committee in its Sixth Report.

\$ **Member was earlier granted leave by the House on 31.01.2022 for 59 days from 29.01.2021 to 13.02.2021, 08.03.2021 to 25.03.2021, 19.07.2021 to 11.08.2021 and 29.11.2021 on the recommendations made by the Committee in its Sixth Report. Since the resignation of Shri Mohammad Azam Khan, ex-MP had been accepted by HS w.e.f. 22.03.2022, the total period of absence of Shri Mohammad Azam Khan, ex-MP may be condoned up to the date of his resignation.**